

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 06

C.P. (IB)/425(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **CENTRAL BANK OF INDIA VS ANIRUDHA B
JOSHI**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel for the Petitioner is directed to file a copy of the Petition with the IBBI in terms of the Application to Adjudicating Authority Rules. He is also directed to place on record affidavit of service of demand notice and the petition. List this matter on Board on **11.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**